

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 532/252/ND/2018**

**In the matter of:**

M/s. Consortium Corporate Advisors Pvt. Ltd. ....**Appellant**  
Vs.  
ROC & Another. ....**Respondent**

**Under Section: 252**

**Order delivered on 28.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant : Ms. Geeta Wadhwa, CS  
For the Respondent : Ms. Kusum Yadav,  
Company Prosecutor  
For the IT : Ms. Vibhooti Malhotra, St. Counsel  
with Mr. Mohit Sharma, Adv.

**ORDER**

Learned CS undertakes to file additional documents within two days. In the meantime, Learned Income Tax Department states that he shall file reply within five days. For further consideration on 06.09.2018.

**Sd/-**

Mukesh

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

